

No. Civil Judge (Sr. Div)/ACJM/GMR/Supdt/ 2015-  
Office of the Civil Judge (Sr. Div)-Cum- Addl. Chief Judicial Magistrate,  
Ghumarwin, Distt. Bilaspur, H.P.  
Dated Ghumarwin the 7<sup>th</sup> September, 2015.

Office order

In exercise of the powers vested in me vide Rule/Regulation No.

4, Chapter-II of "The Gender Sensitization and Sexual Harassment of women at work place (Prevention, Prohibition and redressal) regulation, 2013 and letter No. DSJ/BLP/EC/4-49/2014-5112 dated 27<sup>th</sup> August, 2015, the Gender Sensitization & internal complaints committee" is hereby constituted at Subordinates Courts Ghumarwin, Distt. Bilaspur, H.P. consisting of following members :-

1.	Smt. Pratibha Negi Civil Judge (Jr Div.)-cum-IMC Court No.3 Ghumarwin, Distt. Bilaspur, H.P.	Chairperson
2.	Smt. Kamla Devi Supt. Grade-II o/o Civil Judge (Sr Div.)-cum-ACJM, Ghumarwin, Distt. Bilaspur, H.P.	Member Secretary
3.	R.L. Bhardwaj Advocate having more than 20 years membership of the bar	Member
4.	Shri Kulbhushan Singh Dhadwalia Advocate Ghumarwin.	Member
5.	Smt. Manorma Chauhan Advocate Ghumarwin.	Member
6.	Smt. Sarv mangla Garg Advocate Ghumarwin.	Member
7.	Smt. Aarti Sharma Advocate Ghumarwin.	Member
8.	Smt. Neelam Sharma w/o Shri Dinesh Sharma, vill. Kuthera Marhana, GP Marhana, C/o Dinesh Medical Store Bhanari, Tehsil Ghumarwin, Distt. Bilaspur, H.P.	Member
9.	Shri Amarjeet S/o Shri Ram Vill: Kathlag, P.O. Badhaghat, Tehsil Ghumarwin, Distt. Bilaspur, H.P.	Member

The terms of the aforesaid "Gender Sensitization and internal complaint committee shall be for two years in terms of the regulation No. 5 of the GSICC. The GSICC shall meet at list once in four months in a calender year.

The meeting shall be called by the chairperson with minimum seven days notice

L. P. N. P.


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to all the members in terms of the No. 6 of the GSICC.

  
Civil Judge (Sr. Div.)-Cum- ACJM,  
Ghumarwin, Distt. Bilaspur, H.P.

Endst. No. Civil Judge (Sr. Div)/ACJM/GMR/Supdt./ 2015-<sup>2787</sup> Dated. 7.9.2015.  
Copy forward to :-

1. Ld. District & Sessions Judge Bilaspur, Distt. Bilaspur, H.P. w.r.t. Letter No. DSJ/BLP/EC/4-49/2014-6053 dated 13<sup>th</sup> August, 2014 for information please.
2. The Civil Judge (Jr. Div.)-Cum- JMJC, Court No. 3, Ghumarwin, Distt. Bilaspur, H.P. for information and necessary action with the request to act at per the terms and conditions of " The Gender Sensitization and Sexual Harassment of women at work place (Prevention, probation and redressal regulation, 2013 & submit an annual report by December, 31<sup>st</sup>. every year to this office. The copy of regulation is enclosed herewith.
3. Superintendent Grade -II office of this office for information and necessary action with the direction to act as per the terms & conditions of the "The Gender Sensitization and Sexual Harassment of women at work place (Prevention, probation and redressal) regulation, 2013,
4. Sh. R.L. Bhardwaj, Advocate.
5. Sh. Kulbhushan Singh Dhatwalia, Advocate.
6. Smt. Manorma Chauhan, Advocate.
7. Smt. Sarvmangla Garg, Advocate.
8. Smt. Arti Shanna, Advocate.
9. Smt. Neelam Sharma W/o Sh. Dinesh Sharma, Vill. Kuthera Mathana G.P. Mathana care of Dinesh Medical Store Bharari, Tehsil Ghumarwin, Distt. Bilaspur, H.P.
10. Sh. Amajeet son of Shri Ram Vill. Kathalag, P.O. Badhaghat, Tehsil Ghumarwin, Distt. Bilaspur, H.P. alongwith copy of Women at work place (prevention, Prohibition and Redressal) Regulation, 2013 for information and necessary act.
11. System Assistant of the office of Ld. Distt. & Sessions Judge, Bilaspur, H.P. to upload the same on the website of this division.

  
Civil Judge (Sr.Div.)-Cum- ACJM,  
Ghumarwin, Distt. Bilaspur, H.P.